

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:266
ANSWERED ON:20.11.2001
PACKAGE FOR DEVELOPMENT OF NORTH EASTERN REGION
CHANDRA NATH SINGH

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether any package has been finalised recently by the Union Government for the development of North Eastern Region; and
(b) if so, the details thereof?

Answer

THE MINISTER OF DISINVESTMENT AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (MR. K. N. SHOURIE)

(a) and (b) An Agenda for Socio Economic Development of North Eastern Region has been announced by the Prime Minister on 22nd January, 2000. The Agenda includes 28 Programmes/ Schemes details of which are enclosed as statement.

Statement

Agenda for Socio-Economic Development of North Eastern States & Sikkim

- (i) Provision of Rs. 500 crore for Rural Infrastructure Development Fund (RIDF) for North East and Sikkim.
- (ii) Provision of banking facilities at all border trading points within one year.
- (iii) Disbursing of at least Rs. 50 crore per annum by North East Development Finance Corporation (NEDFI).
- (iv) Setting up of an Export Development Fund (EDF) with an initial cost of Rs. 5 crore and work out the modalities for operation.
- (v) Development of four border township of Moreh (Manipur), Zokhawther (Mizoram), Dawki (Meghalaya) and Suterkhandi (Assam) in two years at a cost of Rs. 20 crore.
- (vi) Setting up of an Empowered Committee to process the recommendations of Inter-Ministerial Task Force on border trade.
- (vii) Upgradation of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences in Shillong at a cost of Rs. 422.60 crore.
- (viii) Setting up of a Central University in Mizoram. Passing of a Bill by Lok Sabha and development of infrastructure at a cost of Rs. 25 crore for the University.
- (ix) Doubling of number of trainees/Industrial Training Institutes for imparting training in new trades in the next 3 years with an outlay of Rs. 100 crore.
- (x) Expansion of the list of items of expenditure incurred by Police eligible for reimbursement, which would include 50% of POL costs, village guards, village defence committees and home guards.
- (xi) Modernisation of Police force Scheme and its extension to Sikkim and Additional reimbursement of Rs. 40 crore per annum for purchase of equipment for police modernisation.
- (xii) Sanction of three India Reserve Battalion (IRB) for Tripura, Mizoram and Manipur (estimated expenditure for 3 IRBs for three years will be Rs. 45 crore).
- (xiii) (a) Peace Bonus of Rs. 180 crore for Mizoram to tide over its financial problems.
- (b) Provision of an outlay of Rs. 50 crore every year from Non-Lapsable Pool of Resources for five years for specific infrastructure development projects of Mizoram.
- (xiv) Fencing of remaining portion of Indo-Bangladesh Border, and construction of roads with a total outlay of Rs. 1,335 crore and work to start in April, 2000.

- (xv) Streamlining of procedure for selection of projects under Central Non-Lapsable Pool of Resources for North East and sanction of projects worth Rs. 500 crore and build up infrastructure and take up economic development projects.
- (xvi) Implementation of Loktak Downstream Hydro Power Project (90 MW) in Manipur at a cost of Rs. 578 crore.
- (xvii) Implementation of Teesta V Hydro Power Project (510 MW) power project in Sikkim at a cost of Rs. 2,198.04 crore.
- (xviii) Initiation of action to ensure that work on Subansiri Lower Side (600 MW) Power project in Arunachal Pradesh commences by December 2001. (Project cost is around Rs. 3,000 crore) [Revised capacity assessed at 1200 MW and cost at Rs. 6000 crore].
- (xix) Preparation and implementation of a scheme for rural electrification of 500 tribal villages in North East at a cost of around Rs. 30 crore.
- (xx) Additional assistance for implementation of ongoing critical, sub-critical transmission system at a cost of Rs. 239.92 crore.
- (xxi) Civil Aviation:
- (a) Provision of Aviation Turbine Fuel to small aircrafts at international prices.
- (b) Treatment of Aviation Turbine Fuel for small aircraft as declared good so as to reduce the level of sales tax of 4%.
- (c) No IATT {Inland Air Travel Tax} for routes operated in the NE States.
- (xxii) Sanction of 8 road/bridge projects under NEC with total outlay of Rs. 258.24 Cr.
- (xxiii) Provision of at least Rs. 100 crore for development of 12 new National Highways/ extension of existing highways covering a total length of 1,962 km.
- (xxiv) Programme to establish computer information Centres in all the 446 blocks in the 7 North Eastern States and 40 blocks in Sikkim and completion of the project in the next 2 years at a minimum cost of Rs. 100 crore.
- (xxv) Extending the excise concession under the new industrial policy to the Numaligarh Refinery in Assam.
- (xxvi) To reform the Brahmaputra Board and to make its functioning more effective and implementation of flood management schemes.
- (xxvii) Sanction of Technology Mission for Horticulture in the current financial year with a total outlay of Rs. 262.50 crore, over the next three years.
- (xxviii) Sanction of special programme for development of infrastructure and other facilities in the Bodo Autonomous Council (BAC) Areas with a total outlay of Rs. 30 crore per annum for three years.